

ITEM NO.33

COURT NO.9

SECTION IX

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G SPetition for Special Leave to Appeal (C) No.10758/2025

[Arising out of impugned final judgment and order dated 11-09-2024 in WP No. 3893/2024 passed by the High Court of Judicature at Bombay]

A A ESTATES PRIVATE LIMITED &amp; ANR.

Petitioner(s)

VERSUS

KHER NAGAR SUKHSADAN CO OPERATIVE HOUSING SOCIETY Respondent(s)  
LTD & ORS.

Date : 29-07-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA  
HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s) :

Mr. Dhruv Mehta, Sr. Adv.  
Mr. Vipin Kumar Jai, AOR  
Mr. Kartikeya Sharma, Adv.

For Respondent(s) :

Mr. Rohan Talwar, Adv.  
Mr. Anshuman Srivastava, AOR  
  
Mr. Aaditya Aniruddha Pande, AOR  
Mr. Siddharth Dharmadhikari, Adv.  
Mr. Shrirang B. Varma, Adv.  
Mr. Bharat Bagla, Adv.  
Mr. Sourav Singh, Adv.  
Mr. Aditya Krishna, Adv.  
Mr. Adarsh Dubey, Adv.  
Ms. Chitransha Singh Sikarwar, Adv.  
  
Mr. Chirag M. Shroff, AOR  
Mrs. Mahima C Shroff, Adv.  
Mr. Dhananjay Kataria, Adv.  
  
Mrs. Suchitra Atul Chitale, AOR  
Ms. Jayati Chitale, Adv.  
Mr. Nirbhay Singh, Adv.  
Mr. Shauryapratapsinh Barhat, Adv.  
Mr. Madhav Chitale, Adv.

Mr. CA Sundaram, Sr. Adv.  
Mr. Shashwat Singh, AOR  
Mr. R. Vishnu Kumar, Adv.  
Mr. Saurav Beniwal, Adv.  
Mr. Aman Kumar, Adv.  
Mr. Sidhant Verma, Adv.  
Ms. Manshi Vats, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

1. Heard the learned counsel appearing for the parties at length.
2. Arguments concluded.
3. Judgment reserved.
4. The learned counsel appearing for the parties shall file their respective written submissions within a period of one week from today, more particularly the question of law both the sides propose to raise with the necessary case law they propose to rely upon.
5. A soft copy of the written submissions shall also be forwarded to [writtensubmissions.jbp@gmail.com](mailto:writtensubmissions.jbp@gmail.com).

(VISHAL ANAND)  
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)  
COURT MASTER (NSH)